

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 5-6/2015 in Civil Appeal

No(s). 8941-8942/2011

M/S NIJHARA BROTHERS

Appellant(s)

VERSUS

CANARA BANK & ORS.

Respondent(s)

(for early hearing and office report)

Date : 01/04/2015 These applications were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

Mr.Sajay Parikh, Adv.
Ms.Mamta Saxena, Adv.
Mr.Ritwik Parikh, Adv.
Mr.A.N.Singh, Adv.
Ms. Anitha Shenoy, Adv.

For Respondent(s)

Ms.Kamini Jaiswal, Adv.
Mr. Rohit Kumar Singh, Adv.

Dr. (mrs.) Vipin Gupta, Adv.

Mr. Abinash Kumar Mishra, Adv.

Ms.Gunjan S.Jain, Adv.
Mr.Mukesh Kumar, Adv.
Mr.Siddharth Jain, Adv.
For M/s. M. V. Kini & Associates, Adv.

UPON hearing the counsel the Court made the following

Signature Not Verified

O R D E R

Digitally signed by
Ramana Venkata Ganti
Date: 2015.04.01
14:40:40 IST

Application for early hearing is rejected.

Reason:

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Asstt.Registrar